

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

CP/021/00016/2019 in OA/021/00440/2012

Date of Order : 25-04-2019

Between :

Shashi Kumar S/o Sri Keshav Ram,  
Aged 38 years, Occ : Senior Hindi Translator,  
O/o The Assistant Registrar,  
Income Tax Appellate Tribunal,  
Hyderabad Bench, Hyderabad,  
R/o H.No.1-5-68/5, Phanigiri Colony,  
Chaitanyapuri, Dilsukhnagar,  
Hyderabad-500 060.

....Applicant

AND

1. The Secretary, Department of Legal Affairs,  
M/o LDaw & Justice, 4<sup>th</sup> Floor,  
Shastry Bhavan, Rajendra Prasad Road,  
New Delhi-110 001.
  
2. Rajeshwar Prasad, Registrar,  
O/o The President,  
Income Tax Appellate Tribunal,  
Central Govt Offices Building,  
4<sup>th</sup> Floor, 101, Maharshi Karve Road,  
Mumbai-400 020.
  
3. The Vice President,  
Income Tax Appellate Tribunal,  
5-9-122/1-B, Shapur House,  
Hyderabad-500 063.
  
4. The Staff Selection Commission Rep by  
The Regional Director,  
1<sup>st</sup> Floor, South Wing, Pratishta Bhavan,  
101, MK Road, Mumbai-400 020.  
(Respondents No.1, 3 & 4 are not necessary parties)

...Respondents

---

Counsel for the Applicant: Mr. K. R. K. V. Prasad

Counsel for the Respondents : Mrs. K. Rajitha, Sr. CGSC

---

CORAM :

THE HON'BLE MR.V.AJAYKUMAR, JUDICIAL MEMBER

THE HON'BLE MRS.NAINI JAYASEELAN,ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.V.AjayKumar, Judicial Member)

---

When this matter is taken up for hearing, Mrs. K. Rajitha, learned Sr Central Govt., Standing Counsel for Respondents submits that they have complied with the orders passed in OA.

2. While not disputing the same, learned counsel for the applicant seeks permission to agitate, if there are any other grievances to the applicant.

3. Accordingly C.P is closed with liberty to the applicant to agitate, if there are any other grievances in accordance with law. No order as to costs.

(NAINI JAYASEELAN)  
ADMINISTRATIVE MEMBER

(V.AJAYKUMAR)  
JUDICIAL MEMBER

Dated : 25<sup>th</sup> April, 2019.  
Dictated in Open Court.

vl

